

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 625-626/2019 in C.A. No. 11017- 11018/2018

ABHISHEK KUMAR SINGH

Petitioner(s)

VERSUS

G. PATTANAIK & ORS.

Respondent(s)

WITH

CONMT.PET.(C) No. 642-643/2019 in C.A. No. 11017-11018/2018 (III-A)
(FOR ADMISSION)CONMT.PET.(C) No. 671-672/2019 in C.A. No. 11017-11018/2018 (III-A)
(FOR FOR EXEMPTION FROM FILING O.T. ON IA 88380/2019

IA No. 88380/2019 - EXEMPTION FROM FILING O.T.)

Date : 26-07-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s)

Md. Nizzamuddin Pasha, Adv.
Ms. Ranjeet Rohatgi, Adv.
Ms. Pragya Baghel, Adv.Mohd. Shaz Khan, Adv.
Mr. Talha Abdul Rahman, AOR

For Respondent(s)

Ms. Vanshaja Shukla, AOR

Mr. Vinod Diwakar, AAG for U.P.
Mr. Aviral Szxena, Adv.
Mr. Ashwin Mishra, Adv.
Mr. Rajeev Dubey, Adv.
Mr. Kamlendra Mishra, AORUPON hearing the counsel the Court made the following
O R D E RAs prayed, four weeks' time is granted to file counter
affidavit.

List the matter after four weeks.

(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)

